

Seventeenth Loksabha

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Title: Introduction of the Constitution (Amendment) Bill, 2019
(*Amendment of the Tenth Schedule*).

SHRI MANISH TEWARI (ANANDPUR SAHIB): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

SHRI MANISH TEWARI : Sir, I introduce the Bill.
